

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 49/10/NCLT/AHM/2017

Coram:



**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

Name of the Company: Somnath Textile Pvt. Ltd.
V/s.
State Bank of India

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	AAYOG Y. DOSHI	ADVOCATE	APPLICANT	
2.	Biju A Nair (for SBI)	Advocate	Respondent	


ORDER

Learned Advocate Mr. Aayog Doshi present for Corporate Debtor/ Petitioner.
Learned Advocate Mr. Biju Nair present for Respondent.

Learned Advocate Mr. Biju Nair filed Vakalatnama for Respondent/ Financial
Creditor/ State Bank Of India.

Learned Counsel appearing for Respondent requested time to file objections and for
hearing.

List the matter on 20.07.2017 for objections of Respondent, if any, and for hearing


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 13th day of July, 2017.